

Dr. K. L. Shrivastava: The ex-factory wholesale prices would be as follows. A 250/300 Watt miniature strip film projector with one projection lens, 10 cm. and with strip film carrier but without carrying case will cost Rs. 325. A 250/300 Watt miniature strip film projector with one projection lens 10 cm. but without strip film carrier or carrying case will cost Rs. 300. The retail price for the first would be Rs. 450 and for the second Rs. 412.75.

मुस्लिम लीग

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*७१२. { डा० राम सुभग सिंह :
श्री विभूति मिश्र :
श्री मुहम्मद इमाम :
श्री प्रकाश बीर शास्त्री :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि लीग के पुराने कार्यकर्ता देश के कुछ स्थानों में मुस्लिम लीग को पुनर्जीवित करने के प्रयत्न कर रहे हैं;

(ख) क्या खाकसार आन्दोलन को फिर से शक्तिशाली बनाने के भी प्रयत्न किये जा रहे हैं; और

(ग) यदि हां, तो इस सम्बन्ध में सरकार का क्या कार्यवाही करने का विचार है।

गृह-कार्य मंत्री (श्री गो० ब० पन्त) :

(क) स (ग) : कुछ ऐत प्रयत्न किये जाने की रिपोर्ट मिली है लेकिन इनसे कोई तरक्की हुई मालूम नहीं पड़ती। फिलहाल सरकार का कोई कार्यवाही करने का विचार नहीं है।

श्री गोविन्द दास : क्या सरकार के पास इस प्रकार की भी कुछ खबरें उनके गुप्तचर विभाग से आयी हैं कि—जैसा कि अभी माननीय मंत्री जी ने कहा कि इस मामले में अभी कुछ मामला प्रागे नहीं बढ़ रहा है—कुछ सम्प्रदायवादी मुसलमान अपना गुप्त संगठन कर रहे हैं, और क्या इस बात का कोई भय नहीं है कि प्रागे चल कर यह गुप्त संगठन जो

अभी हो रहा है वह एक बड़े रूप में सामने आया और उस वक्त इस सम्बन्ध में कुछ भी करना शायद मुश्किल हो जाएगा ?

श्री गो० ब० पन्त : इस वक्त कोई गुप्त संगठन बड़े पैमाने पर किया जा रहा है, इसकी कोई खबर नहीं है।

Shri Joachim Alva: The Government is aware of the role of the Muslim League and how its propaganda ended with a blood bath. Is the Government aware of the dangerous implications of the defunct leagues such as the Christian League? Other minority leagues will also sprout up if this attempt to revive the Muslim League is not nipped in the bud now?

Shri G. B. Pant: I do not see why other classes and communities should seek to be sensible if one of them has some mischief-mongers in its midst.

Shri Tridib Kumar Chaudhuri: May I know whether the Muslim League has been listed as a subversive organisation or banned in any way?

Shri G. B. Pant: Unfortunately, there is no law empowering the Government to ban any organisation at present.

Shri Raghunath Singh: What is the aim and object of the new revived League?

Shri G. B. Pant: I do not know to which particular League the hon. Member is referring. There was this Union Muslim League as it was called after the achievement of Independence. Its objectives were to promote good-will and cordiality between various sections of the nation and also to look after the interests—social, political, economic, etc. of the Muslims.

Shri Kalka Singh: May I know whether the Muslim League has been functioning in the garb of communists in some parts of India?

Shri G. B. Pant: Well, I do not know. The communists, I think, do not shrink from describing themselves as communists except when the people who carry on communist propaganda are not fully steeped into it yet.

Dr. Ram Subhag Singh: Wherefrom have these reports come and what sorts of meetings or conferences were held for constituting or reviving the Muslim League? The hon. Home Minister has said that no steps were contemplated to be taken. May I know as to what will be the policy of the Government after the Muslim League is revitalised or constituted?

Shri G. B. Pant: Some reports had appeared in the papers sometime ago and we had also our other sources from which we get information including hon. Members of this House. As to the action that the Government may take, it will depend on the circumstances. I have stated just now that they have not been able to make any headway. Though some attempts seem to have been made at one stage some months ago, no progress appears to have been made.

Shri N. M. Muniswamy: Is it not a fact that this moribund existence of the League has come to light only very recently—three months back?

Shri G. B. Pant: No. It appears that attempts have been made sometime in the early part of this year—in February or March.

श्री विभूति मिश्र : चम्पक प्रपुट वासक न्याय को ध्यान में रखते हुए और पहले मुस्लिम लीग जो कार्यवाई कर चुकी है उसको ध्यान में रखते हुए क्या होम मिनिस्टर साहब यह चाहते हैं कि यह फिर देश में पनपे ?

श्री श्री० ब० पन्त : नहीं, सरकार नहीं नहीं चाहती कि यह पनपे ।

श्री अय्युल लतीफ : केरला में जो मुस्लिम लीग और कांग्रेस का इस्तराक हुआ है क्या इस इस्तराक से मुस्लिम लीग को मुल्क में फिरकावारियत को तरक्की देने और मुल्क के दूस हिस्सों में मुस्लिम लीग की शाखें कायम करने में इमदाद नहीं मिलेगी और क्या मुल्क में दूसरी फिरकावादावा

जमायतों को फिरकावारियत को बढ़ाने का मौका नहीं मिलेगा ?

[श्री अब्दुल्लुफ - केरला में जो मुस्लिम लीग और कांग्रेस का इस्तराक हुआ है - क्या इस इस्तराक से मुस्लिम लीग को मुल्क में फुर्क़े और पार्षद को तरुकी दिल्के और मुल्क के दुसरे हव्सों में मुस्लिम लीग की शाखें क़ायम क़रने में मदद मिलेगी - और क्या मुल्क में दुसरी फुर्क़ेदाराने जमायतों को फुर्क़े और पार्षद को बूहाने का मौक़े नहीं मिलेगा -]

श्री श्री० ब० पन्त : सरकार को इन्दि साब से कोई ताल्लुक नहीं ।

Shri Punnoose: May I know whether the Muslim League that functions in Kerala is of the old type or the new type?

Shri G. B. Pant: Well, I think, the hon. Member must be knowing that better as he has been associated with them much earlier; we got associated with them only today.

Shri Ansar Harvani: Is the Government aware that there is a persistent demand in this country that Communal organisations should be banned; if so, is there any proposal before the Government to consider this question?

Shri G. B. Pant: Well, small and trivial things should not be magnified; otherwise they will achieve the importance which they do not deserve.

WRITTEN ANSWERS TO QUESTIONS

Stores in Central Ordnance Depot

*708. { Shri Nathwani:
Shri Morarka:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that stores worth Rs. 7 lakhs were recovered